

[**राज्याभ्यन्तर शास्त्री**]

ओर बार-बार खींचा है। मैं चाहता हूँ कि केन्द्र के संबंधित मंत्री उनसे बात करे। अगर उनकी मदद इस समय नहीं की जायेगी तो कब की जायेगी? लोग प्यासे मर रहे हैं। गर्मी के मौसम में जो घान पैदा होता है जिसे हम गर्मा घान कहते हैं, वह भी सूख रहा है। एक तरफ तो फसल नष्ट हो रही है और दूसरी तरफ शहरों और देहातों के लोगों को पीने का पानी मुश्किल नहीं हो रहा है। अगर हम लोगों को पानी भी नहीं दे सकते हैं, तो फिर उनको और क्या दे सकते हैं? मैं निवेदन करूंगा कि सरकार इस तरफ ध्यान दे कर बिहार सरकार से बात कर के कोई रास्ता निकाले, ताकि वहां के लोगों को पीने का पानी मिल सके, स्थिति को काबू में लाया जा सके और लोगों को परेशानी से बचाया जा सके।

11:14 hrs.

RE : LEGISLATION ON DEFECTION

SHRI P. K. DEO (Kalahandi) : On the 19th of last month I drew the attention of the House through you and that of the Minister of Parliamentary Affairs that the Prime Minister in a press association lunch on the 21st April, had suggested she will be bringing a Bill thereby debarring the members of various legislatures to defect or to cross floor and if they defect at all they will lose their respective seats. It is more than a fortnight. No reply has come from the Minister as yet. In the meantime to our great distress we come to know that 3 of our MLAs are kept under confinement in the Haryana Guest House and Mr. Yashpal Kapoor is instructed to rush to Bhubaneswar with a bagful of money. Attempts at toppling are taking place in spite of the so-called massive mandate. What will happen if the Prime Minister goes back on her own words? I want a categorical assurance, Since Mr. Raj Bahadur is not present, I want Mr. K. N. Singh to listen. He is talking to some lady there.

MR. SPEAKER : The point raised concerns defections. The item concerns the Minister of Parliamentary Affairs.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KEDAR NATH SINGH) : I am listening.

SHRI B. P. MAURAYA (Hapur) : Not some lady, an hon. Member of the House, Mrs. Sheela Kaul.

SHRI P. K. DEO : What is the decision, Sir ?

MR. SPEAKER : It will be conveyed to the Minister.

SHRI P. K. DEO : Convey to whom ?

SHRI KEDAR NATH SINGH : I shall convey it to the concerned Minister.

अध्यक्ष महोदय : वह इस पोजीशन में नहीं हैं कि इतने बड़े सवाल का जबाब वह खुद दे सकें। क्या माननीय सदस्य, श्री पी० के० देव, को हरियाणा की मेहमान नवाजी पर कोई शक है ?

SHRI P. K. DEO : They are in confinement. They have sent a message to us 'Kindly salvage us from the jail; we are in the Haryana guest-house we have been kept in confinement'.

श्री जगन्नाथराव जोशी (शाजापुर) : अध्यक्ष महोदय, एसेम्बली के तीन मेम्बरों को जबदस्ती पकड़ कर रखा हुआ है और मंत्री महोदय कहते हैं कि वह कनसर्ड मिनिस्टर को कनवे कर देंगे।

SHRI P. K. DEO : Through the sweeper a small chit has come, and I can place it on the Table of the House.

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : The hon. Member is making a wild allegation ? On behalf of my party, please permit me to say that our party has nothing to do with defections in any place including Orissa. But if the hon. Member is afraid of his own shadow, Government cannot help it.

SHRI P. K. DEO : Let a parliamentary team go to Haryana guest-house and take evidence from them.

अध्यक्ष महोदय : गेस्ट हाउस में हर कोई ठहर सकता है।

SHRI M. RAM GOPAL REDDY (Nizamabad) : May I make a submission ? . . .

MR. SPEAKER : Why is the hon. Member coming in between ? The Ministers are trying to answer it. Unless he comes on those Benches, why should he come in between ?

11. 17 hrs.

RE : REPORT OF THIRD PAY COMMISSION

SHRI S. M. BANERJEE (Kanpur) : With your permission, I would like to refer to an important matter which is agitating the minds of all the Central Government employees throughout the country.

I would not have referred to this matter had it not been the last day of this session of Parliament. I have come to know reliably, despite the assurance of the hon. Minister, Shri Yeshwantrao Chavan that the Pay Commission is doing its best to submit its report at the earliest opportunity, that they are not going to submit their report in 1972; that would mean that all those who are likely to retire in 1972 will be deprived of this benefit. So, the Central Government employees' organisations, who never wanted to start an all-India struggle have decided to start an all-India agitation in the month of July, 1972. Let it not be taken as a question of prestige on the part of Government. We do not want this thing to come up. I would request the hon. Minister Shri K. R. Ganesh to kindly assure this House that in spite of the fact that the House is adjourning today, the Finance Ministry will see that the report is published or the report is submitted in 1972 and at the latest by July, 1972. I want an assurance from the hon. Minister so that it may allay the fear in the minds of 22 lakhs of Central Government employees that the Pay Commission is delaying the matter.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I have replied to this question many times. Last Tuesday, in reply to a question in the Rajya Sabha, I had indicated that the Pay Commission had indicated that they were trying to expedite the report as early as possible. Though they could not give any definite indication of a definite date, I feel and I am sure that within this year the Pay Commission would be able to give its report.

RE : DROUGHT, FLOOD, ETC.

श्री चन्द्रिका प्रसाद (बलिया) :

अध्यक्ष महोदय, इस समय हमारा देश एक आपात-कालीन स्थिति में से गुजर रहा है। कहीं सूखा है, कहीं बाढ़ है और कहीं अकाल है। देश के लोगों को अनेक परेशानियों का सामना करना पड़ रहा है। लेकिन विरोधी दल के सदस्य को नागरवाला कांड और पोस्टर कांड आदि से ही फुर्सत नहीं मिलती है। महत्वपूर्ण समस्याओं और रचनात्मक कार्यक्रमों की तरफ उनका ध्यान नहीं है। मैं उत्तर प्रदेश और बिहार की बाढ़ के संबंध में आप का और सरकार का ध्यान आकृष्ट करना चाहता हूँ। गत वर्ष इन क्षेत्रों में भयानक बाढ़ से व्यापक क्षति हुई थी और भारत सरकार ने इस संबंध में कुछ पग उठाये थे। अब इन क्षेत्रों में फिर बाढ़ आ रही है। मैं यह जानना चाहता हूँ कि भारत सरकार और प्रदेश सरकारों ने बाढ़ की रोक-थाम के लिए और लोगों की रक्षा करने के लिए क्या कदम उठाये हैं। विशेष रूप से मेरे क्षेत्र, बलिया में गंगा नदी गायपाटा के पास और घाघरा नदी चांदपुर गांव के पास इस क्षेत्र को काट रही है। इन दोनों कटावों से हमारा जिला बर्बाद हो जायेगा। इसी तरह बक्सर भी बर्बाद होने जा रहा है, जो श्री शर्मा का क्षेत्र है।

SHRI K. LAKKAPPA (Tumkur) : I support the point made just now regarding the flood damage caused. In Mysore State also, there has been damage caused by floods due to the recent rains in the State. Some relief should be afforded to the Mysore Government to tackle the situation.

SHRI S. B. GIRI (Warangal) : About the Gratuity Bill, the Select Committee has submitted its report. The labour Minister had assured us that the Bill would be taken up and passed this session.